<u>N O T I C E</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 8th July 2025 as follows :

Sr No	Date	Sr No	Date
21 to 30	July 28,2025	69 to 73	August 01,2025
31 to 40	July 29,2025	74 to 78 80 to 84	August 04,2025
41 to 50	July 30,2025	85 to 87	August 05,2025
51 to 60	July 31,2025	89 to 95	August 05,2025
61 to 65	August 01,2025	96 to 105	August 06,2025
66 to 67	July 22,2025	106 to 115	August 07,2025

 Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates.
If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 10th day of July, 2025.

By order,

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay.

sd/-

(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.